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डा॰ बाप कालदाते: रोज वही सन रहा ह मै। इसके लिए कभी नहीं उठाता, आज उठा ह।

[RAIYA SABHA]

श्री जयपाल रेडी: मैडम, ध्यान भी बढ़ रहा है और ज्ञान भी बढ़ रहा है।

उपसभापति: जान वो कम बढ़ रहा है, ध्यान ज्यादा बढ़ रहा है।

SHRI SANJAY DALMIA: In view of the fact of India having signed the GATT when most of the developing countries have demanded free movement of skilled and unskilled labour from one country to the other, I want to know whether you would initiate a move to liberalize the travel restrictions between India and the neighbouring SAARC countries. Rather, I would go a step further and ask whether vou would initiate a step to abolish the visa system for travel between India and the neighbouring SAARC countries.

श्री आर॰ एल॰ भाटिया: यह भी सार्क मीटिंग में हम टेक-अप कर रहे हैं और कुछ वीसा के फैसले हा हैं जैसे मेंबर ऑफ पार्लियामेंट सार्क कंटीड में बगेर वीमा के जा सकते हैं। इसी तरह से जज भी जा सकते है। लेकिन ये सवाल तो पाकिस्तान का है। पाकिस्तान वाले किसी तरह से भी को-ऑपरेट नहीं कर रहे है। बह तो जो इंडिया में लोग है और जिनके रिश्तेदार पाकिस्तान में है वह तो उनको भी नहीं मिलने दे रहे हैं। इतनी रिस्टिक्शन उन्होंने लगा रखी है।

हमने कई बार उनके साथ मीटिंग भी की और उनकी ये समझाया कि आखिर इन लोगों का क्या कसर है? जो लोग शादी पर या गमी पर जाना चाहते हैं, उस पर भी वे रिस्टिक्शन डालते हैं और जाने नहीं दंते हैं।

DR. BIPLAB DASGUPTA: Madam. I think there is complete unanimity in this House on major issues like Pakistan's support to the militants in Kashmir and Punjab, the ISI, the nuclear issue and all that. I am not going into it. You know it. In order to combat these, we also need to consider three different constituencies My question is related to these three constituencies. Number one. the **Pakistanis** supported Americans by giving various aircraft and all that, and they are applying one-time exception to the Pressler Amendment. How are you going to ensure that the Americans do not supply those things to them and that they do not apply this exception to the Pressler Amendment? This is one

THE DEPUTY CHAIRMAN: One question, please. This is not a debate.

DR. BIPLAB DASGUPTA: This is the first part of the three part questions.

THE DEPUTY CHAIRMAN: No three auestions.

Mr. Minister, what are you doing about it?

SHRI R. L. BHATIA: As you have said, America is encouraging Pakistan, and it is going to supply F-16s to Pakistan. When Mr. Talbott was here, we strongly told them that we did not accept it. We protested against it because every time and any time, whenever arms have been supplied to Pakistan, it has used them against India. Secondly, it will create a situation in which the race for arms will start in this region. Thirdly, the dialogue which we are likely to have with Pakistan will also be affected. Fourthly, we have told them strongly that India will reserve its right for its own security to take measures if they give F-16s to Pakistan

रेल-इंजनों का निर्यात

- *623. श्री गोजिन्दराव आदिकः क्या रेल मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि सरकार द्वारा ए॰ बी॰ बी॰ के माथ किए जा रहे करार के अनुसार भारत आधृनिकतम प्रौद्योगिकी वाले इंजनों का निर्यात कर सकेगा:
 - (ख) यदि हां, तो उसका ब्यौरा क्या है:
- (ग) क्या ऐसे निर्यातों का आने वाले वर्षों में भारतीय रेलवे की आवश्यकता पर प्रतिकृत प्रभाव नहीं पडेगा:
- (घ) प्रतिवर्ष कितने इंजनों का निर्माण किया जाएगा: और

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(ङ) वर्तमान कार्यक्रम के अनुसार नए इंजनों के कब तक बन कर तैयार हो जाने की संभावना है?

Oral Answers

रेल मंत्री (श्री मी॰ के॰ जाफर): (क) से (ङ) एक विवरण सभा पटल पर रख दिया गया है।

(क) और (ख) जी हां, रेल मंत्रालय ने ए॰ बी॰ बी॰ के साथ जिस करार पर हस्ताक्षर किए थे. उसके अनुसार भारतीय रेलें ठेके में सुचीबद्ध किए गए कुछ देशों को छोड़कर, विश्व के किसी भी देश को नवीनतम प्रौद्योगिकी वाले बिजली रेल इंजनों को निर्यात करने की स्थिति में हो जाएंगी।

(ग) जी नहीं।

- (घ) 1994-95 के दौरान 135 बिजली रेल इंजनों के निर्माण का कार्यक्रम बनाया गया है। चित्तरंजन रेल इंजन कारखाने में बिजली रेल इंजनों की निर्माण क्षमता बढाकर वर्ष 1996-97 तक प्रति वर्ष 150 इंजन कर दिए जाने का प्रस्ताव है।
- (ङ) ए॰ बी॰ बी॰ प्रौद्योगिकी वाले नये रेल इंजनों का निर्माण 1996-97 में शुरू कर दिए जाने की संपायना है।

SHRI GOVINDRAO ADIK: Madam. your permission, I take opportunity to congratulate the Railway Minister for having taken advantage of the new economic policy enunciated by the Government of India, by entering into an agreement with the ABB for transfer of a new technology as far as locomotives are concerned. Under the agreement we are going to get an opportunity to export engines which we will produce in India. But, these engines are going to be sold to some countries, while they will not be sold to some other countries listed in the agreement. Therefore, I would like to know from the hon. Minister the countries to which we would not be able to sell our locomotives and why these countries have been excluded. This is one.

Secondly, I must congratulate him because while replying to part (c) of my question he has said that the requirement of the Indian Railways would not be affected by the export of the locomotives

to other countries. So, I would like to know from him our requirement, the total production capacity for the new engines under the agreement, how many of them are going to be exported and how many of them are going to be used by the Indian Railways.

SHRI C. K. JAFFER SHARIEF: Madam, the countries to which we can not export the engines under the agreement are Switzerland, Germany, Austria, Spain, Itlay, Norway, Sweden, Finland, Australia, the USA, South Africa, Brazil, the United Kingdom, Poland and Hungary.

Barring these countries, so as far as its marketing in the rest of the world is concerned, we have no restriction.

Madam. with regard other questions....

SHRI GOVINDRAO ADIK: reason?

SHRI C.K. JAFFER SHARIEF: With regard to the other questions like what we are going to produce and what we are going to export, this is a new technology. Only very recently an agreement has been completed. Locomotives have vet to arrive here our experts have yet to go for taking training there by 1996-97 the first locomotive manufactured in CLW will come out. That means the new locomotive is likely be to manufactured in 1996-97. Thereafter we will be in a position to market it.

SHRI GOVINDRAO ADIK: I would like to know from the hon. Minister as to why these countries have been excluded.

SHRI C.K. JAFFER SHARIEF: The developed countries keep in view the interests of their manufacturing companies. That is why they reserve market countries certain to interests. To this we have agreed. We have got a major market than what they have.

SHRI **GOVINDRAO** ADIK: According the to the agreement, manufacturing of these locomotives is

going to take place in the year 1996-97 Till then we are going to have our own locomotives manufactured in India. In 1994-95 thev have estimated production at 135 engine, whereas in 1996-97 it is estimated that we will be able to produce 150 engines. I would like to know from the hon. Minister as what is going to manufacturing capacity in the year 1996-97, when we adopt new technology for manufacturing these locomotives qualitative Secondly, what type of change is going to come in our Railways by this agreement and by this new technology?

SHRI C.K. JAFFER SHARIEF: Our capacity would be of 150 locos per year. We are increasing the infrastructure to increase the capacity of loco per year. We are also modifying the infrastructure necessary for manufacture of these locomotives. So, in all, we will be able to manufacture 150 locomotives per year at CLW at Calcutta.

श्री सुन्दर सिंह पंडारी: उपसभापित महोदया, 1996-97 में नयी टेक्नालाजी के बिना भी हम 150 लोकोमोटिव बनाने की बात कह रहे हैं। 1996-97 से आप नयी टेक्नालाजी के आधार पर काम शुरू करेगे और इसलिये उसकी कांस्ट इवैल्यृएट कर ली गयी है। हमारे जो एक्सपर्ट्स वहां गये हैं, उन एक्सपर्ट्स ने वहां क्या स्टडी की है और जब नयी टेक्नालाजी से इंजन बनेंगे तो उसमें इम्पोटेंड टेक्नालाजी की कन्टेन्ट कितना होगा, उस इंजन की कास्ट कितनी होगी, क्या इसके ऊपर भी अभी तक कोई वर्किंग हुआ है ताकि तह अंदाजा हो सके कि इम्पोटेंड टेक्नोलाजी हमारे लिये किस हद तक फायटेबंट हो सकती है?

SHRI C.K. JAFFER SHARIEF: So far as this new technology is concerned, the anticipated cost for infrastructure is about Rs. 25 crores.

SHRI SUNDER SINGH BHANDARI: Out of this Rs. 25 crores. what will be the amount of the imported technology?

SHRI S. JAIPAL REDDY: The whole thing will be imported.

SHRI C.K. JAFFER SHARIEF: You may be asking about certain spares which may be necessary.

SHRI SUNDER SINGH BHANDARE: What is the cost of the important contents of the parts of new technology?

SHRI C.K. JAFFER SHARIEF: 6.5 crores.

SHRI S. JAIPAL REDDY: In Rupees or in Dollars or what?

SHRI C.K. JAFFER SHARIEF: 6.5 crores in Indian Rupees.

SHRI S. JAIPAL REDDY: On spare parts or what?

THE DEPUTY CHAIRMAN: He has said it. You do not hear. He said on spare parts.

श्रीमती सुषमा स्वराजः उपसभापित महोदया, प्रश्न के (ग्) भाग में यह पूछा गया था कि क्या ऐसे नियितें का आने वाले वर्षों में भारतीय रेलवे की आवश्यकता पर प्रतिकृल प्रभाव नहीं पड़ेगा। मंत्री जी न जवाब दिया है। जी नहीं। मैं आपके माध्यम से मंत्री महोदय से यह जानना चाहती हूं कि रेलवे मंत्रालय के अन्तर्गत मीटर गेज को ब्राड गेज में परिवर्गित करने का काफी बड़ा कार्यक्रम चल रहा है और निश्चित तौर पर उस कार्यक्रम के पूरा होने के बाद आवश्यकता भी बढ़ेगी। तो जी नहीं का जवाब देते समय क्या आपने अपनी बढ़ी हुई आवश्यकता की पूर्ति को भी ध्यान में रखा है या नहीं रखा है?

श्री सी॰ के॰ जाफर शरीफ: उपसभापित महोदया, बिलकुल आवश्यकता को ध्यान में रखा है। मुझ नहीं लगता कि कोई ऐसी आपित होगी। जैसे हमारी बड़ी लाइन का विस्तार होगा और जितनी भी हमारे ऊपर जिम्मेदारी आएगी उस जिम्मेदारी को निभाने की प्री क्षमता हमारे में है।

उपसभापतिः आपको कहना चाहिये था कि जी हां, मैंने जी नहीं इसलिए कहा है। (व्यवद्यान)

श्रीमती सुषमा स्वराजः इसका सर्वे कराया है या नहीं? उन्होंने कहा कि मुझे लगता है। लगता है वाला जवाब नहीं, मैं यह जानना चाहती हूं कि क्या आपने कोई सर्वे कराया है कि आवश्यकता कितनी बढ़ेगी, कितने इंजन हम मेनुफेक्टर करेंगे, वह उस

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आवश्यकता को पूरा करेंगे या नहीं करेंगे (व्यवधान) उपसभापतिः सेटिसफाइड 育? क्या आप (व्यवधान)

Oral Answers

SHRI C.K. **JAFFER** SHARIEF: Deputy Chairman, all this depends upon the traffic. The traffic is based on our marketing capacity. Up till now the Indian Railways has been carrying conventional traffic. Now with the increasing capacity and removing tran-shipment bottlenecks by converting the present system into a unigauge system.

श्री वीरेन जे॰ शाह: क्या आपने कोई सर्वे कराया है. यह पूछा जा रहा है (ब्यवधान)

श्रीमती सबमा स्वराज: कितना पैसेंजर टैफिक बढेगा और कितनी आवश्यकता बढेगी, यही तो मैं पुछ रही हं (व्यवद्यान)

SHRI C.K. **JAFFER** SHARIEF: Always it is an ongoing process.

जैसे टेफिक बढेगा. जैसे आवश्यकता बढेगी. वैसे हम करते जाएंगे।

श्री राज नाथ सिंह: महोदया, मैं माननीय मंत्री जी से यह जानना चाहंगा कि रेल मंत्रालय और ए॰बी॰बी॰ के बीच एप्रीगेंट कब हुआ और जब यह एप्रीमेंट हुआ है तो निश्चित रूप से एग्रीमेंट की कुछ टर्म्स एंड कंडीशंस भी होंगी। क्या उन टर्म्स एंड कंडीशंस में इंजन बनाने की क्षमता भी निर्धारित की गई है? मैं दूसरी जानकारी यह भी चाहंगा कि क्या रेल मंत्रालय ने कुछ दूसरे मल्टीनेशस्त्र के साथ भी एग्रीमेंट किया है अथवा निकट भविष्य में रेल मंत्रालय एग्रीमेंट करने वाला है ताकि वह अपने निर्यात को बढ़ा सके?

SHRI C.K. **JAFFER** SHARIEF: Madam Deputy Chairman, technology transfer is only meant for that. When we buy a technology, it is meant only for the purpose of manufacturing it in India for our own and also for marketing. That is what we have already explained. So far as the question of entering into an agreement with other countries for export is concerned, this doesn't arise. It is This based upon requirement. our **auestion** relates to the electric locomotives which we are importing.

श्री राज नाथ सिंह: यह अपनी रिक्वायरमेंट का सवाल नहीं है (व्यवधान)

THE DEPUTY CHAIRMAN: I will not permit. Mr. Minister, don't answer it. I will not allow this unruly behaviour. When I have permitted you to put a supplementary, let the Minister answer it first.' Don't get up. When I am in the Chair, I will not permit this.

Incidents of Kerosene Related Blasts in the Country

624. SHRIMATI VEENA VERMA: SHRI S.S. AHLUWALIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether their have occurred a number of unusual Kerosene blasts in different parts of the country, claiming a high tool of life and property;
- (b) if so, the number of such cases during the past four months; and
- (c) the reasons behind these blasts; whether such incidents are attributable to some sort of adulteration in Kerosene?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) to (c) A statement is laid on the Table of the House

The question was actually asked on the floor of the House Shrimati Veena Verma.